

PUBLIC ANNOUNCEMENT

to the Shareholders of **THE PRATAPPUR SUGAR AND INDUSTRIES LIMITED**

Addendum to the Letter of Offer dated October 18, 2005 to the shareholders of The Pratappur Sugar & Industries Limited

Please read **additional information** under Point no 5.9 on page no 8 of Letter of Offer under the table printed thereof which has been erroneously erased:

Name of the Director	Designation	Qualification	Experience	Residential Address	Date of Appointment.
Shri M. Dokania	Independent non-Executive Director	B. Com. (Hons.), F.C.A., Grad C.W.A., L.L.B	15 Years Accounts, Audit, Finance	BJ-233, Sector-II, Salt Lake City, Kolkata-700 091	20.05.2004

The Acquirer, M/s. **Bajaj Hindusthan Limited** and its **Directors** accept full responsibility for the information contained in this Addendum to **Letter of Offer** and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement will also be available on SEBI's website at **www.sebi.gov.in**.

Issued by Manager to the Offer:



Chartered Capital and Investment Limited

301, Camy House, Cawasji Hormusji Street,
Marine Lines, Mumbai – 400 002

Tel: (022) 2200 4271 Fax: (022) 2200 4273

Email: mumbai@charteredcapital.net

Contact Person: **Mr. Deepak Singhvi**

On behalf of the Acquirer

Place : Mumbai

Date : October 24, 2005